

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.110/2016
RT CP (CAA) No.86/Chd/Pb./2017**

In the matter of:

M/s Fortune Nickel Limited & Ors.

.....Petitioners/Transferor Companies.

AND

M/S Global Transmission Pvt. Ltd.

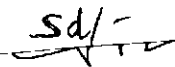
....Petitioner/Transferee Company.

Present: Mr.Anil Kumar Aggarwal, Advocate for petitioners-companies.

Ms.Amarpreet Kaur, Senior Technical Assistant for
Official Liquidator, Chandigarh and Regional Director,
Delhi.

The affidavits in terms of order dated 5.7.2017 have
been filed. The same be taken on record.

On request, the matter is adjourned to 22.08.2017.


(Justice R.P.Nagrath)
Member (Judicial)

✓ July 26, 2017.
Ashwani